

Seventeenth Loksabha

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Title: Regarding Reforms in the implementation of Crop Insurance Scheme.-Laid

**SHRI MANNE SRINIVAS REDDY (MAHBUBNAGAR):** I would like to bring to the kind notice of the Government that there is a need to undertake major reforms in the implementation of crop insurance scheme such as Pradhan Mantri Fasal Beema Yojana. A majority of farmers are not interested in taking crop insurance scheme as they are not getting any benefits even after payment of the premiums which is a peculiar situation. Not even 15% of total farmers in the country are not included in the PMFBY. Crop Insurance Week being observed in the first week of July every year is also not helping farmers. Crop insurance companies need to set up their offices at mandal level to create more awareness among the farmers. The Centre has put 31<sup>st</sup> July for Kharif and 31<sup>st</sup> December for Rabi as last dates to register for crop insurance which is also a major drawback. Our State is ready to pay its share of 30% but the Centre is not agreeing. The said scheme is not scientific and we do not understand how the farmer will benefit if the area is taken as a unit in the insurance scheme. The Centre needs to implement farmer and farm-centric schemes that were recommended by experts like M.S. Swaminathan.